

**केन्द्रीय विद्युत विनियामक आयोग**

**CENTRAL ELECTRICITY REGULATORY COMMISSION**

6<sup>th</sup>, 7<sup>th</sup> & 8<sup>th</sup> Floor, Tower-B, World Trade Centre, Nauroji Nagar, New Delhi-110029

Phone: 011-23353503; Fax-23753923

To

Date: 14.5.2025

Shri Venkatesh,  
Advocate for NTPC,  
SKV Law Offices,  
B-50, Defence Colony,  
New Delhi-110024.

**Subject: Request for time extension in Petition No. 236/GT/2021 -reg.**

Ref: Your request letter dated: 30.4.2025;

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Sir,

With reference to your letter dated 30.4.2025 on the above subject, I am directed to inform that your request for extension of time for filing additional information has been granted and the same is extended till **4.6.2025**, after serving the same to the Respondents.

2. The Respondents shall file their reply on or before **25.6.2025** after serving copy to the Petitioner, who may file its rejoinder, if any, by **9.7.2025**. The due date for filing the additional information and reply/rejoinder shall be strictly complied by all parties.

3. The matter shall be listed for hearing on **24.7.2025**.

Yours sincerely,

**Sd/-**

**(Deepak Pandey)**

Assistant Chief (Law)

Copy to:

All Respondents